

Annexure-3

Name of the corporate debtor: **SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED** ; Date of commencement of CIRP: **23.12.2022**; List of creditors as on: **11.01.2023**
 In accordance with Section 25(2) (c) , IBC ,2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by security interest (₹)	Amount covered by guarantee (₹)	Whether related party?						% voting share in CoC

(Amount in ₹)

